

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No.4479
TO BE ANSWERED ON 30.03.2022

Funds allocated under CSR

4479. SHRI ARUN KUMAR SAGAR

Will the Minister of Coal be pleased to state:

- (a) whether various Public Sector Undertakings (PSUs) under the Ministry have allocated funds under Corporate Social Responsibility (CSR) during the last three years till date;
- (b) if so, the names of areas, quantum of funds and names of items for which funds have been spent, particularly in backward and Scheduled Tribes dominated areas of the country during the said period, PSU-wise and the number of person benefited therefrom, location-wise; and
- (c) the concrete steps taken by the Government to spend funds under CSR, particularly in backward and scheduled tribe dominated areas of the country, particularly Shahjahanpur Parliamentary Constituency of Uttar Pradesh?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a): Coal India Ltd.(CIL) and NLC India Ltd. (NLCIL), Public Sector Undertakings (PSUs) under the Ministry of Coal have allocated funds under Corporate Social Responsibility(CSR) during each of the last three years as per the norms prescribed in section 135 of Companies Act 2013. The details of CSR funds allocated and spent during the last three years and current year till February 2022 are given below:

CIL and its subsidiaries		
Financial Year	CSR Fund as per Companies Act, 2013 (Rs. crores)	Actual CSR Expenditure (Rs. crores)
2018-19	353.98	416.47
2019-20	396.20	587.84
2020-21	434.51	553.85
2021-22 (April,2021- February, 2022)	452.24	364.01

NLCIL and its subsidiaries		
Financial year	CSR Fund as per Companies Act, 2013 (Rs crores)	Actual CSR Expenditure (Rs. crores)
2018-19	45.73	51.24
2019-20	51.98	79.82
2020-21	52.55	49.87
2021-22 (April,2021- February, 2022)	49.77	30.55

(b)&(c): As per the CSR policy of CIL, 80% of the CSR fund of the subsidiaries for any year is spent in the areas falling within a radius of 25 km around the mines/projects and the rest 20% in the state(s) of operation. CIL through its CSR policy has ensured that the underprivileged people in project affected areas and in the states of operation are primary beneficiaries of CSR activities. All the 8 operational states of CIL i.e. West Bengal, Uttar Pradesh, Madhya Pradesh, Jharkhand, Chattisgarh, Maharashtra, Assam and Odisha have sizeable backward population. Moreover, 13 of the 36 operational districts of CIL contain 5th schedule areas with preponderance of tribal population. Hence, the ST population of the operational districts of CIL gets benefitted from CSR projects.

NLCIL allocates 2% of the average Net profit of preceding 3 years as CSR Fund every year and undertakes CSR activities under various items of Schedule VII of Companies Act 2013. NLCIL spends 75% of CSR funds in the local area (in the operating region). An estimated 50% to 55% of the total budget is spent for the welfare of backward and Scheduled Tribes population in surrounding villages/regions of NLCIL.

The CSR projects are undertaken for socio.economic development of the whole society where the project is executed. Hence it is difficult to ascertain the exact number of people benefiting from the project.

The details of quantum of funds spent in various activities during last three years till February 2022 is given in Annex attached.

Item-wise spent by CIL and its subsidiaries				
Item (As per Schedule VII of Companies Act 2013)	CSR Expenditure (Rs. Crores)			
	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22* (upto Feb)
Healthcare, Nutrition & Sanitation	179.14	290.60	314.85	277.79
Education & Livelihood	121.44	155.25	83.32	50.96
Rural Development	73.18	42.26	77.19	26.53
Disaster Management	0.00	51.05	23.23	0.19
Environmental Sustainability	20.70	17.69	16.95	6.07
Promotion of Sports	14.12	23.61	11.24	0.86
Other items	7.89	7.38	27.07	1.61
Total Spent	416.47	587.84	553.85	364.01

*Figures of 2021-22 are provisional

NLCIL (Consolidated) CSR Expenditure for last three years till Feb 2022 Rs. in Crore					
S. No	CSR Focus area	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22 upto 28.02.2022
1	Health Care, Family Welfare and Sanitation	10.07	25.87	9.53	6.24
2	Covid 19 Preventive/Relief measures	--	--	--	15.52
3	Providing Drinking Water Supply Facilities	1.72	2.05	17.36	-
4	Providing Education including Special Education, Vocational skills, Scholarships	17.07	11.12	15.31	7.01
5	Women Empowerment / Gender Equality	0.37	1.73	0.12	--
6	Environmental Sustainability	3.12	1.12	0.4	0.32
7	Promoting Sports in Rural Areas	1.20	0.9	0.18	0.22
8	Water Resource Augmentation, Irrigation and Flood Control Works for Rural Development	15.09	11.96	4.24	--
9	Providing Link Roads/ Access for Rural Development	2.16	2.59	1.09	--

10	Other Community Assets for Rural Development including Construction of infrastructure like Schools/ Libraries / Laboratories	--	--	0.00	0.54
11	Heritage, Arts and Culture	0.14	1.92	1.28	0.04
12	Relief / Rehabilitation of areas Affected by Disasters and Welfare of SC, ST & OBC	0.3	--	--	--
13	Welfare of Armed forces	--	0.05	0.05	0.05
14	Administrative over heads	--	0.51	0.32	0.26
15	Disaster Management including relief, rehabilitation and reconstruction activities	--	20.00	0.00	0.35
Total		51.24	79.82	49.87	30.55